

दो श्रमिक नेताओं को 16-7-84 को बिना किसी पूर्व नोटिस के सेवा समाप्ति के आदेश को वापस लेने एवं अन्य 19 सूची मांगों को लेकर दिनांक 23-7-84 को अभूतपूर्व शांतिपूर्ण लगभग शत-प्रतिशत हड़ताल हुई जिससे निगम को लगभग 75 लाख का अनुमानित घाटा हुआ। श्रमिकों की यूनियनों ने घोषणा की है कि अगर मजदूरों की उपर्युक्त मांगें नहीं मानी गईं तो निगम के लगभग 20 हजार कर्मचारी 9 अगस्त से अनिश्चितकालीन हड़ताल पर चले जायेंगे, जिसमें निगम को करोड़ों रुपए क्षति होने की सम्भावना है। अतः मजदूरों की मांगों पर विचार कर 9 अगस्त, 1984 में प्रस्तावित हड़ताल को टाल कर निगम को क्षति से बचाया जाए।

(ix) Reorganising the local RMS of Burdwan for avoiding inconvenience to Public.

SHRI SUSHIL BHATTACHARYYA (Burdwan) : Sir, I would like to draw the attention of the Government to the avoidable delay now suffered by the people of Burdwan in receiving their mails. The paper sorting office of the first and the second class mails was transferred to Durgapur a few years ago as there was shortage of accommodation for it at that time. This arrangement for sending mails, even journals published in Burdwan to Durgapur caused unusual delay in delivery of the journals and consequently much discontentment among the public. Things improved a little when journals published in Burdwan were exempted from being sent to Durgapur after repeated representation to the Ministry of Communications. There is, however, no point in sending the mails to Durgapur for sorting, when accommodation for a sorting office is now readily available at the local R.M.S. office. This accommodation, if needs be, can further be extended if the nuisance of an overflowing pit of a lavatory is removed elsewhere and a nearby cycle stand for the employees is converted into a room.

In the circumstances, I would request the government to put an end to serious inconvenience and much irritation caused

to the people of Burdwan by simply reorganising the local R.M.S. in a more meaningful way.

12.27 hrs.

DISCUSSION RE : RECENT DEVELOPMENT IN JAMMU AND KASHMIR—
(Contd)

MR. DEPUTY-SPEAKER : Now, the House will resume further discussion on the statement made by the Minister of State in the Ministry of Home Affairs in the House on the 26th July, 1984 regarding recent developments in Jammu and Kashmir. Prof. Saifuddin Soz was on his legs. He has already taken 27 minutes.

SHRI SOMNATH CHATTERJEE (Jadavpur) : But he had been interrupted many times.

MR. DEPUTY-SPEAKER : How much time do you require ?

PROF. SAIFUDDIN SOZ (Baramulla) : I do not know. I will decide after taking about 15 minutes.

PROF. MADHU DANDAVATE (Rajapur) : Let us see how it develops.

PROF. SAIFUDDIN SOZ : I will try to finish early. Mr. Deputy Speaker, Sir, I was explaining yesterday how Congress-I was behaving in Jammu and Kashmir. I was giving chronology of the toppling game in which the Congress-I indulged in. Now, You see, what happened today this morning at 10 O'clock. The Speaker of the Legislative Assembly, Mr. Itoo was.....

THE MINISTER OF HOME AFFAIRS (SHRI P.V. NARSIMHA RAO) Mr. Deputy Speaker, Sir, are we going to discuss what happened in another Legislative Assembly ?

MR. DEPUTY-SPEAKER : He has not gone into the details. He has only told that.....

SHRI P.V. NARSIMHA RAO : He is going into the details.